BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

O.A.No.107 of 2024

Mr.V.Ravi
S/o. Velu Pillai and Another …Applicants

Vs

1. The Director,
   State Level Environment Impact Assessment Authority,
   Panagal Maligai, Saidapet, Chennai.
   Tel – 044 24336421, 24336928
   Email : tamilnadurdoe@gmail.com
   and 5 Others. …Respondents

ADDITIONAL TYPED SET OF PAPERS – INDEX

Sl.No.	**DATE**	**DESCRIPTION**	**Page No.**
1.	05.12.2025	RTI reply given by Geology and Mining Department, Thiruvanamalai with translated copy	**1-4**
2.		Photographs	**5-9**

Certified that the above said documents are true copies of their originals.

Dated at Chennai on this 18th day of December, 2025.

COUNESL FOR APPLICANTS

அனுப்புநர்:
பொது தகவல் அலுவலர்/
உதவி இயக்குநர் அலுவலகம்,
புவியியல் மற்றும் சுரங்கத்துறை,
திருவண்ணாமலை.

பெறுநர்:
திரு.V.மணி,
த/பெ.வேலுபிள்ளை,
பிள்ளையார் கோயில் தெரு,
கீழ்நகர், மதுரா குருமந்தாங்கல் கிராமம்,
ஆரணி வட்டம்.

ந.க.எண்.154/கனிமம்/2024 நாள் 05.12.2025.

அய்யா,

பொருள்: கனிமங்களும் குவாரிகளும் - திருவண்ணாமலை மாவட்டம் - தகவல் அறியும் உரிமைச் சட்டம் 2005 - திரு.V.மணி, என்பவரிடமிருந்து வரப்பெற்ற மனு -தகவல் வழங்குவது - தொடர்பாக.

பார்வை: திரு.V.மணி, என்பவரது தகவல் அறியும் உரிமைச் சட்டம் மனு இவ்வலுவலகத்திற்கு கிடைக்கப்பெற்ற நாள் 16.05.2024.

◇◇◇◇◇

பார்வையில் காணும் திரு.V.மணி என்பவரின் தகவல் அறியும் உரிமைச் சட்டப்பிரிவு மனுவில் கோரிய தகவல் குறித்து கீழ்கண்ட அட்டவணையில் தகவல் அளிக்கப்படுகிறது.

வ. எண்	வினா	தகவல்
1.	கீழ்நகர் கிராம ஊராட்சி (ம) குருமந்தாங்கள் கிராமத்தில் கல்குவாரி எங்கு செயல்படுகிறது செயல்படும் கல்குவாரி எந்த திசையில் செயல்படுகின்றது. கல்குவாரி எண்ணிக்கையின் அடிப்படைத் தகவல்	திருவண்ணாமலை மாவட்டம் கீழ்நகர் கிராம ஊராட்சி மற்றும் குருமந்தாங்கள் கிராமத்தில் கல்குவாரி குத்தகை உரிமம் இவ்வலுவலகத்தின் மூலம் வழங்கப்படவில்லை என்ற விபரம் தெரிவிக்கப்படுகிறது.
2.	குருமந்தாங்கள் கிராமத்தில் திரு.ரவி ஜல்லி மிஷின் (ம) திரு.லட்சுமணன் ஹாட் மிஷின் பின்புறம் தெற்கு திசையில் 100 அடி 150 அடி தூரத்தில் கல்குவாரி இயங்கி வருகின்றதா அதன் அடிப்படை தகவல்	
3.	கல்குவாரி இயங்கும் இடங்கள் இயங்கு ஊரின் பெயர்கள் ஊரின் இடைவெளியில் கல்குவாரி இயங்கும் தூரம் இதற்கு சமர்பிக்க வேண்டிய அடிப்படை ஆவணங்கள் உரிமம் பெற இதன் தகவல்	
4.	சங்கீதா ஜல்லி மிஷின் உரிமையாளர் திரு.ரவி அவர்கள் எந்த ஊரில் இருந்து பாறை (ம) கருங்கல் குவாரியில் ஏற்றி வர உரிமம் பெற்றுள்ளார்கள். இதன் தகவல் RTO உரிமம் கனிம வள சட்டப்படி பெற்று தந்துள்ளார்களா. ஆவணங்களின் அடிப்படை தகவல் அதன் நகல்	சங்கீதா ஜல்லி மிஷின் உரிமையாளர் திரு.ரவி என்பவர் பெயரில் கற்குவாரி குத்தகை உரிமமோ இருப்பு கிடங்கு வைக்க அனுமதியோ இவ்வலுவகத்தின் மூலம் வழங்கப்படவில்லை என்ற தகவல் தெரிவிக்கப்படுகிறது.
5.	கல்குவாரி உள்ள ஊரின் பெயர் திரு.ரவியின் சங்கீதா ஜல்லி மிஷின் கல்குவாரி இடையே உள்ள தூரம் கனிமவள அலுவலக அனுமதி சான்றிதழ் ஆகியவையின் அடிப்படை தகவல் மற்றும் அதன் நகல்	

2

6.	கல்குவாரி இருந்து வெளியில் டிப்பரில் கொண்டு வர ஜல்லி மிஷினிக்கு அனுமதி சான்றிதழ் தினமும் அனுமதி (அ) 24 மணி நேரம் (அ) மாதம் (அ) 12 மணி நேரம் அதன் அனுமதி சான்று நகல்	இனம் 4 மற்றும் 5-திற்கு வழங்கப்பட்ட தகவல் இதற்கும் பொருந்தும்.
7.	குருமந்தாங்கள் (ம) கீழ்நகர் ஊராட்சியில் கீழ் 4 திசையில் கல்குவாரி இயங்கும் திசை ஊருக்கு இடைவெளியில் தூரம் குறிப்பிட்டு அதன் அடிப்படை தகவல்	

மேற்படி தகவலின் மீது மனுதாரர் அதிருப்தி இருப்பின் மேல்முறையீட்டு அலுவலர் / இணை இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, கிண்டி சென்னை-32 அவர்களுக்கு தகவல் அறியும் சட்டம் 2005 பிரிவு 19 (1)-ன் கீழ் இக்கடிதம் கிடைக்கப்பெற்ற 30 தினங்களுக்குள் மேல்முறையீடு செய்து கொள்ளலாம் என தெரிவிக்கப்படுகிறது.

ஒம்/- xxxxxx (12/06/2024)
பொது தகவல் அலுவலர்/
உதவி இயக்குநர் அலுவலகம்,
புவியியல் மற்றும் சுரங்கத்துறை,
திருவண்ணாமலை.

//உண்மை நகல்//

05.12.24

துணை இயக்குநர்,
புவியியல் மற்றும் சுரங்கத்துறை,
திருவண்ணாமலை.

ப. 5/12/25

Sender:	**Recipient:**
Public Information Officer/	Mr. V. Mani,
Office of the Assistant Director,	S/o. Velupillai, Pillaiyar Kovil Street,
Department of Geology and Mining.	Keezhnagar, Madhura Kurumanthangal
Thiruvannamalai.	Arani Taluk.

Na. Ka. No. 154/kanimam/2024 Dated 05.12.2025.

Sir,

Subject: Mines and Quarries - Thiruvannamalai District - Right to Information Act 2005 - application received from Mr. V. Mani – Providing Information -Reg.

Reference: Right to Information Act application from Mr. V. Mani received at this office on 16.05.2024.

Regarding the information requested in the Right to Information Act application from Mr. V. Mani mentioned in the reference, the information is provided in the table below.

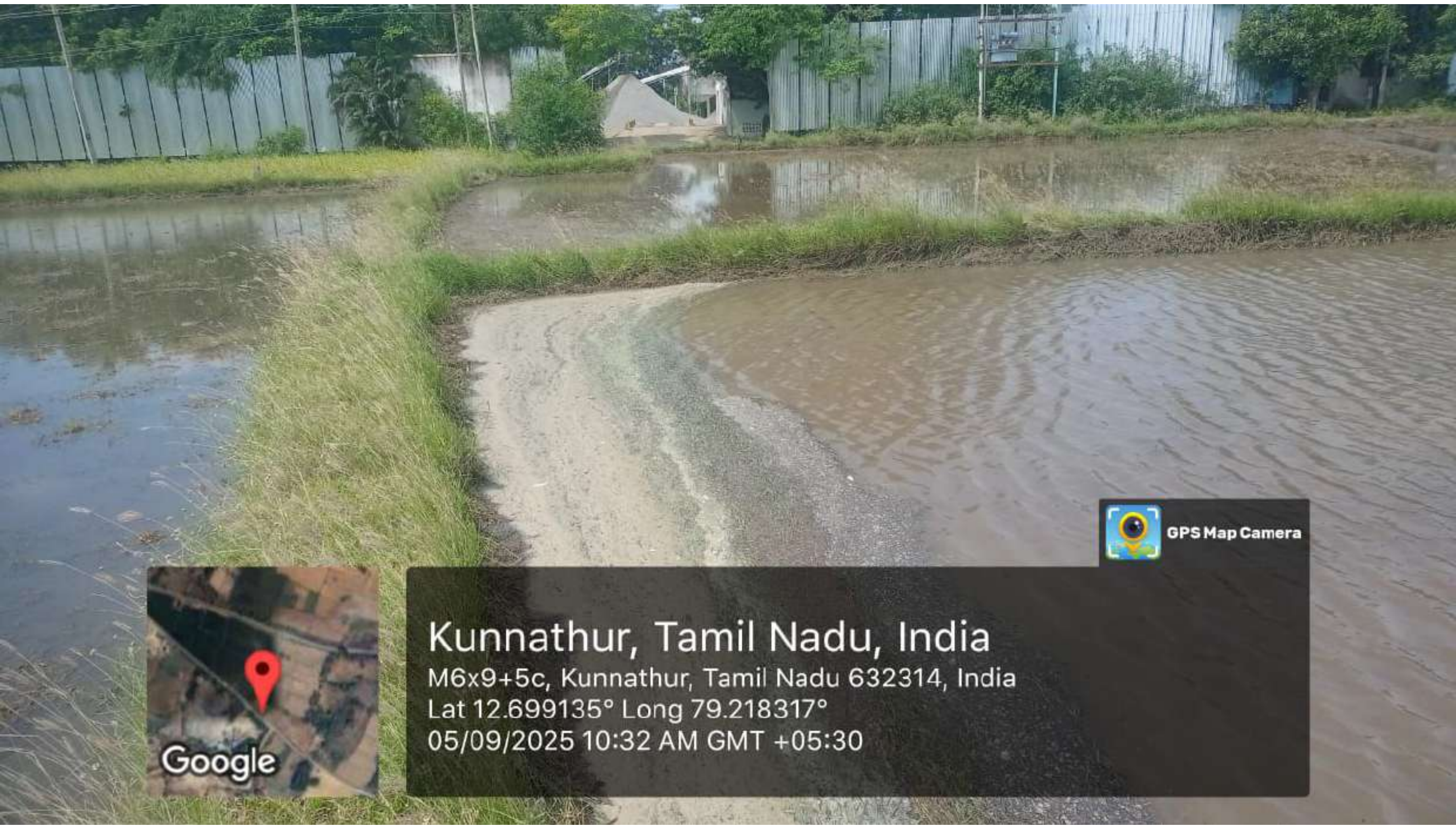
S. No	Question	Information
1.	Where is the stone quarry operating in Kilnagar Village Panchayat and Kurumanthangal village? In which direction is the operating quarry located? Basic information regarding the number of quarries.	It is hereby informed that no quarry lease license has been issued by this office for Kilnagar Village Panchayat and Kurumanthangal village in Tiruvannamalai district.
2.	Is a stone quarry operating in Kurumanthangal village behind Mr. Ravi's gravel crushing machine and Mr. Lakshmanan's hot mix plant, at a distance of 100 to 150 feet in the south direction? Basic information regarding this.	
3.	The locations where the stone quarries are operating, the names of the villages where they operate, and the distance between the villages where the quarries are operating. Basic documents required for obtaining a license for this information.	
4.	From which village has Mr. Ravi, the owner of Sangeetha Gravel Crushing Machine, obtained a license to transport rocks and granite from the quarry? Has he obtained the RTO license and the	

<table>
<tr><td></td><td>license under the Mines and Minerals Act? Basic information and copies of the documents.</td><td rowspan="2">Furthermore, it is informed that no quarry lease license or permission to establish a stockyard has been issued by this office in the name of Mr. Ravi, the owner of Sangeetha Jelly Machine.</td></tr>
<tr><td>5.</td><td>The name of the village where the stone quarry is located, the distance between Mr. Ravi's Sangeetha Gravel Crushing Machine and the stone quarry, and the basic information and copies of the mining department's permission certificate.</td></tr>
<tr><td>6.</td><td>Permission certificate for the tipper trucks transporting crushed stone from the quarry to the crushing machine daily (or) 24 hours (or) 12 hours, and a copy of its permission certificate.</td><td rowspan="2">The information provided for items 4 and 5 is also applicable here.</td></tr>
<tr><td>7.</td><td>The direction in which the quarry operates in Kurumanthangal and Keezhnagar panchayats, the distance between the quarry and the village, and its basic information.</td></tr>
</table>

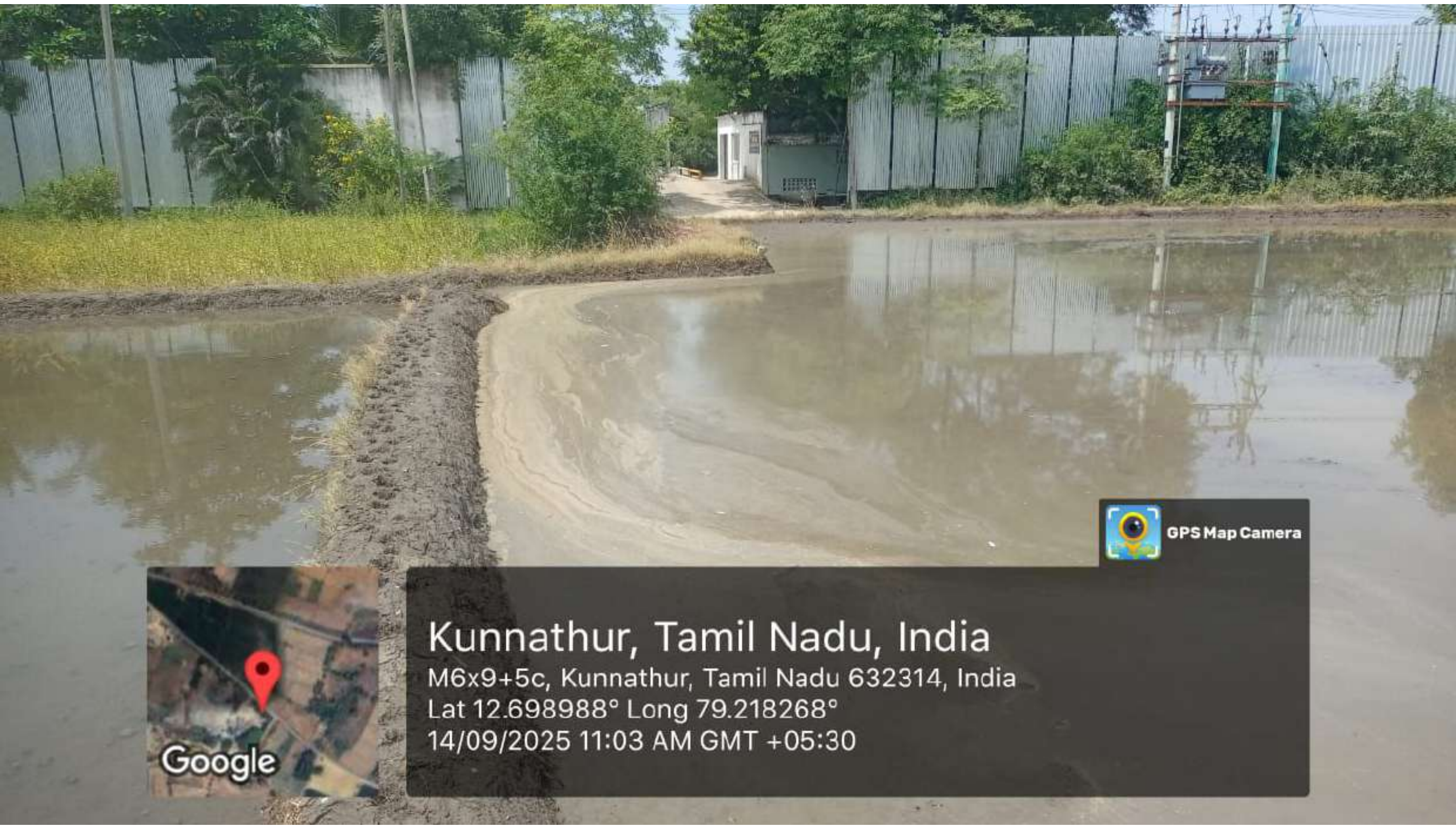
If the applicant is dissatisfied with the above information, they may file an appeal under Section 19(1) of the Right to Information Act, 2005, to the Appellate Officer/Joint Director, Department of Geology and Mining, Guindy, Chennai-32, within 30 days of receiving this letter.

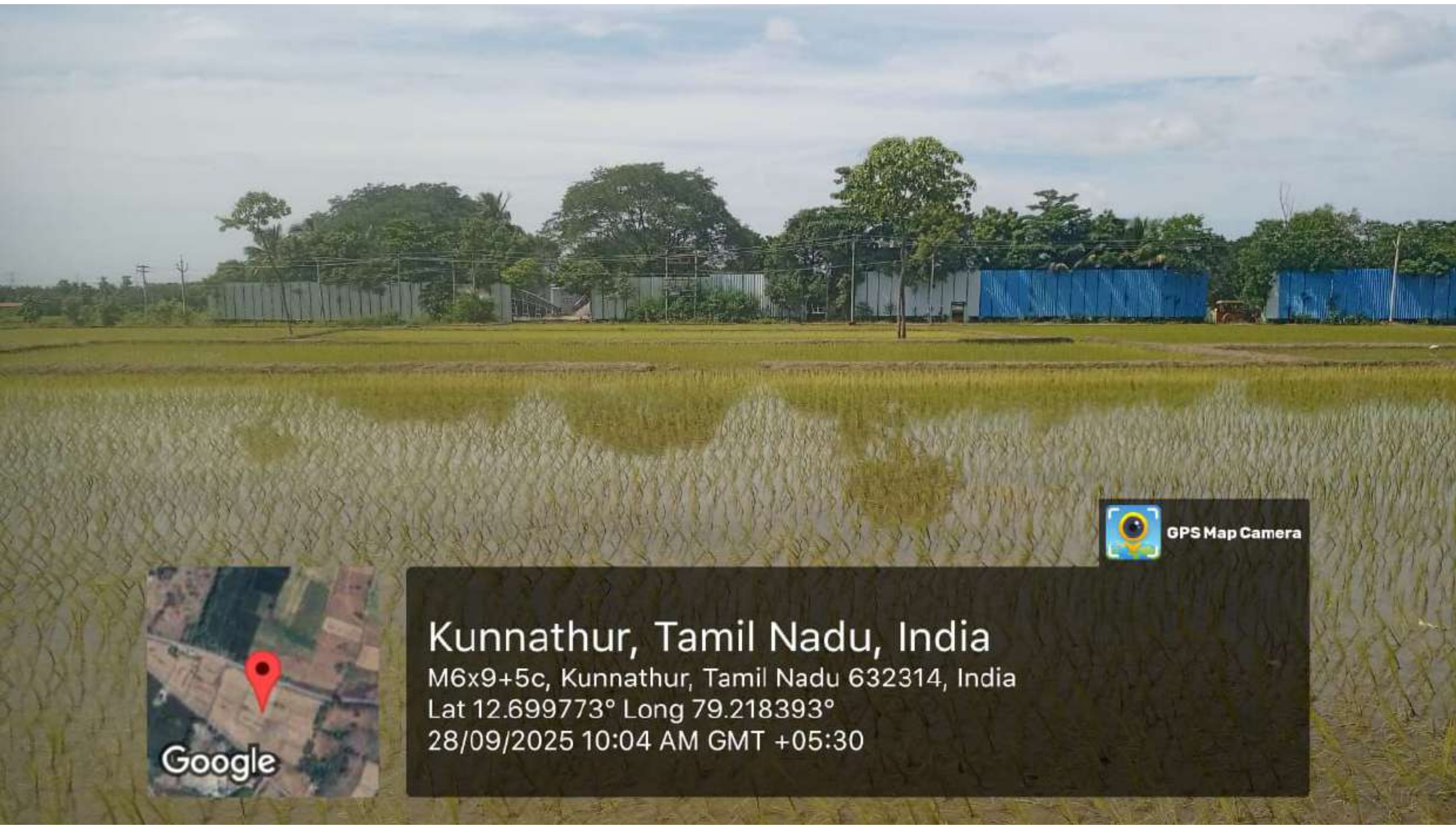
Public Information Officer
/Assistant Directorate,
Department of geology and mines,
Tiruvanamalai.

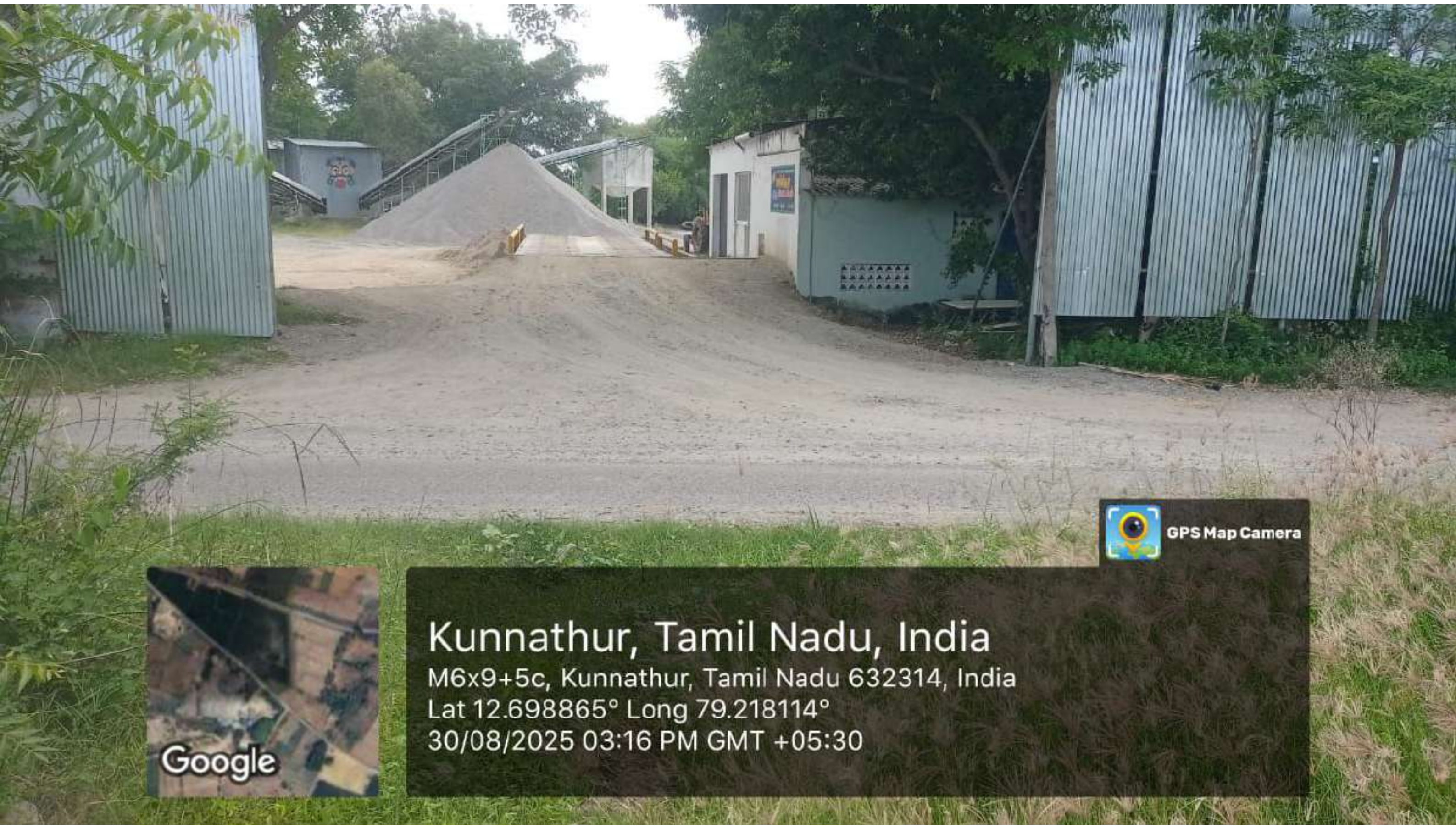
//True Copy//

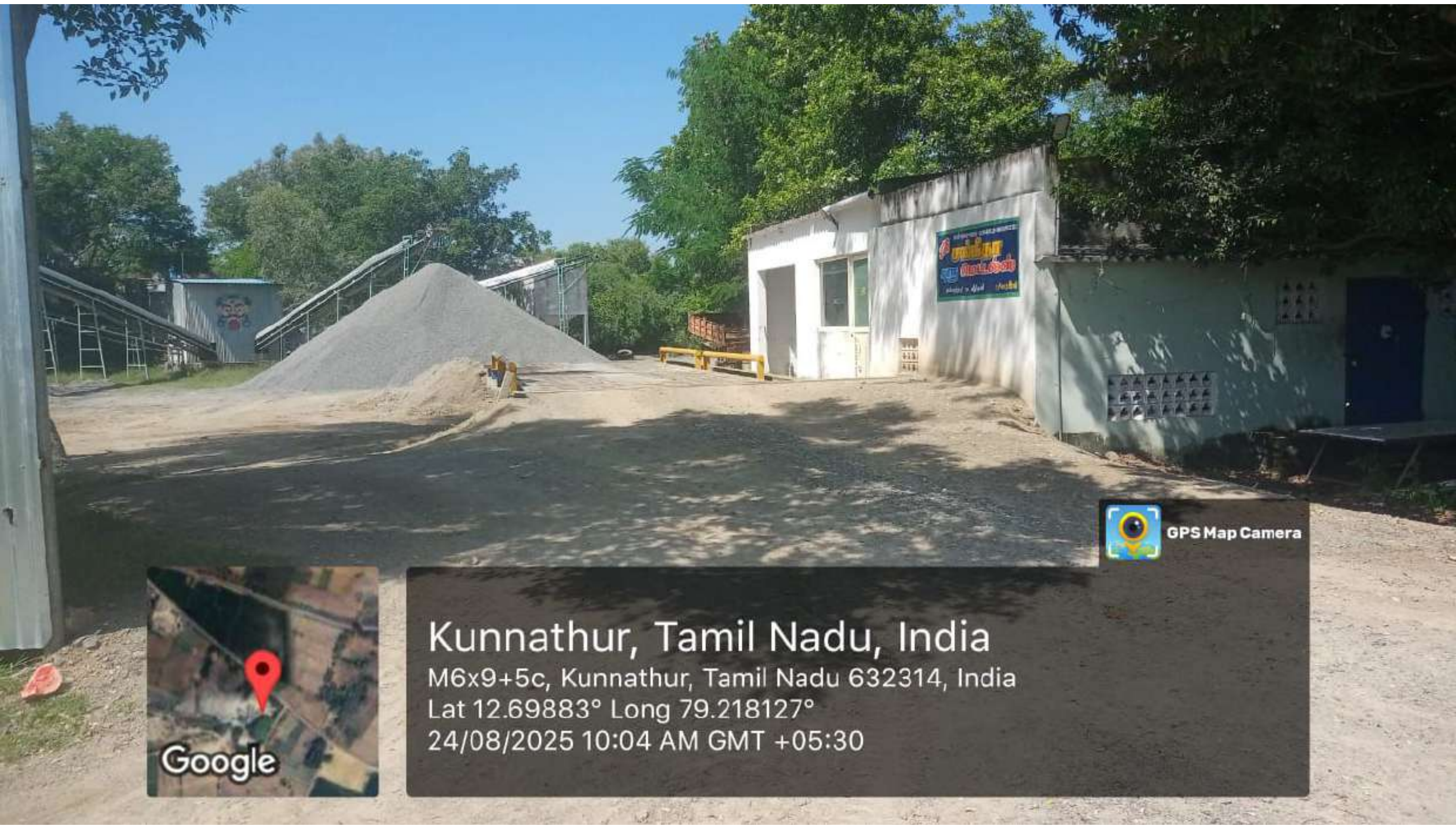

GPS Map Camera
Kunnathur, Tamil Nadu, India
M6x9+5c, Kunnathur, Tamil Nadu 632314, India
Lat 12.699135° Long 79.218317°
05/09/2025 10:32 AM GMT +05:30
Google

6


GPS Map Camera
Google
Kunnathur, Tamil Nadu, India
M6x9+5c, Kunnathur, Tamil Nadu 632314, India
Lat 12.698988° Long 79.218268°
14/09/2025 11:03 AM GMT +05:30


GPS Map Camera
Google
Kunnathur, Tamil Nadu, India
M6x9+5c, Kunnathur, Tamil Nadu 632314, India
Lat 12.699773° Long 79.218393°
28/09/2025 10:04 AM GMT +05:30


GPS Map Camera
Google
Kunnathur, Tamil Nadu, India
M6x9+5c, Kunnathur, Tamil Nadu 632314, India
Lat 12.698865° Long 79.218114°
30/08/2025 03:16 PM GMT +05:30


GPS Map Camera
Google
Kunnathur, Tamil Nadu, India
M6x9+5c, Kunnathur, Tamil Nadu 632314, India
Lat 12.69883° Long 79.218127°
24/08/2025 10:04 AM GMT +05:30

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

O.A.No.107 of 2024

ADDITIONAL TYPED SET OF PAPERS – FILED BY APPLICANTS INDEX

M/s. A.Rajaperumal [481/2007]
R.Naveen [2475/2018]
S.Kousik [2474/2018]
M.Padmarajagopalan [979/2022]

COUNSEL FOR APPLICANTS
8124639394